

**GOVERNMENT OF INDIA
ATOMIC ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:2695
ANSWERED ON:17.08.2011
NUCLEAR REGULATORY AUTHORITY
Ramasubbu Shri S.

Will the Minister of ATOMIC ENERGY be pleased to state:

- (a) whether the Government has any proposal to set up a new Regulatory Authority to oversee the functioning of nuclear plants in the country;
- (b) if so, the details thereof; and
- (c) the time by which the new authority is likely to be set up?

Answer

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND IN THE PRIME MINISTER'S OFFICE
(SHRI V. NARAYANASAMY)

(a) to (c) Government of India attaches the highest importance to nuclear safety and will take all the necessary measures to ensure the safety of our plants. For the creation of a statutory nuclear safety authority 'The Nuclear Safety Regulatory Authority Bill' is proposed to be introduced in the Parliament.